

**Central Administrative Tribunal  
Principal Bench**

**OA No.2468/2017**

New Delhi, this the 12<sup>th</sup> day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Smt. Veena Singh, Aged 61 years,  
Designation: Assistant Nursing Superintendent, Group 'B',  
W/o Shri Vijay Singh,  
R/o 49/13, Mcd Flats,  
Bunglow Road, Kamla Nagar,  
Delhi.

...Applicant

(By Advocate: None) )

**Versus**

1. North Delhi Municipal Corporation,  
Through its Commissioner,
2. The Additional Commissioner (Health),  
North Delhi Municipal Corporation,
3. The Director (Hospital Admn.),  
North Delhi Municipal Corporation,  
All (1) to (3) at Civic Centre,  
Minto Road, New Delhi.
4. The Medical Superintendent,  
Hindu Rao Hospital,  
North Delhi Municipal Corporation,  
Malka Ganj, Delhi-110007.

...Respondents

(By Advocate :Shri M.S. Reen)

**ORDER (ORAL)**

**Justice Permod Kohli:**

None for the applicant even on the second call. On the last date of hearing also the applicant remained absent. It appears that the applicant is not interested to prosecute this

Application. Dismissed for default of appearance and non prosecution.

**( K.N. Shrivastava )**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

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